

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514

IB-840/PB/2018

IA/4860/2023, IA/5856/2021, IA/5497/2023, IA/5784/2023

IN THE MATTER OF:

PEC Ltd.

.....Applicant

Vs.

M/s. S.L Consumers Products Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 23.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Sumit R. Sharma, Adv. for R-2 & R-3 in
IA/5856/2021

For the Resolution : Mr. Raghvendra N. Budholia, Mr. Davesh Bhatia,
Advs. in IA/5497/2023

Applicant

For the RP : Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Palak
Kalra, Advs.

ORDER

IA/4860/2023:-

Ld. Counsel on behalf of the Applicant/Resolution Professional is present and submitted that no reply has been received from the Respondent/Suspended Management. Last opportunity is given to the Suspended Management failing which the matter will be considered on the basis of material available on record. List this application on **04.06.2024**.

IA/5497/2023:-

Ld. Counsel on behalf of the Applicant is present. No one is present on behalf of the Respondents except R-1. Ld. Counsel on behalf of the Applicant in terms of order dated 14.03.2024 they have served the remaining Respondents and filed the proof of service. However, the proof of service is not available on the e-portal of this Tribunal. List this application on **04.06.2024**.

IA/5856/2021 & IA/5784/2023:-

List these applications on **04.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)